TH MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/

कृषि मन्त्रालय में राज्य मन्त्री

(SHRI ANNASAHEB P. SHINDH): (a) and (b) The Agricultural Universities established in this country are not under the administrative control of the Government and these are autonomous organisations. The recruitment of Registrars is made as per Rules framed by the respective Universities. The Model Act for Agricultural Universities provides that the Registrar shall be a wholetime officer of the University and shall be appointed by the Vice-Chancellor subject to the approval of the Board (Management).

- (c) and (d) No such incident has been brought to the notice of the Government and no proposal to send a Registrar for being sent abroad for training has been received by this Ministry.
 - (e) Does not arise.

MiNiNG CORPORATION IN WEST BENGAL FOR COAL SUPPLY TO POWER GENERATING STATIONS

598. SHRI KALYAN ROY: SHRI BHUPESH GUPTA: Will the Minister of STEEL AND MINES/

इस्पात ग्रीर खान मन्त्री

be * pleased to state:

- (a) whether Government have anv proposal under their consideration to form a Mining Corporation in West Bengal for supplying proper quality of coal to the power generating stations in the State; and
- (b) if so, the time by when likely to be set up?
 - ■(Transferred from the 2nd August, 1971.

two Ministers THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES/

between Statements of

इस्पात और खान मन्त्रालय में राज्य मन्त्री (SHRI SHAH NAWAZ KHAN): (a) Yes,

(b) The Government of West Bengal is still examining the proposal in detail.

12 Noon.

REFERENCE TO ALLEGED CON-TRADICTION BETWEEN THE STATEMENT OF THE MINISTER OF STEEL AND MINES IN THE RAJYA SABHA AND THE STATEMENT OF THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES IN THE LOK SABHA

SHRI CHANDRA **SHEKHAR** (Uttar Pradesh): Mr. Chairman, Sir, on the 22nd July I wrote a letter indicating certain discrepancies and contradictions between the statement made by the Minister of Steel and Mines in this House and the Minister of State of Steel and Mines in the other House of Parliament. I gave you this on the 22nd July and I indicated a specific point quoting from the proceedings of this House and attaching a statement laid on the Table of the other House. After 8 days I have received a copy of the leter from your office . . .

MR. CHAIRMAN: I got it today.

SHRI CHANDRA SHEKHAR. . . which has been submitted to you by the hon. Minister. I think the situation is more complicated. At least J am not able to understand what type of justification has been attempted by the hon. Minister of Steel and Mines. I do not want to stand in between the question Hour and the Calling Attention but I just want your guidance because it is not. .